

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1281
TO BE ANSWERED ON THE 9TH FEBRUARY, 2021
**YUVA SAHAKAR COOPERATIVE ENTERPRISE ASSISTANCE AND INNOVATION
SCHEME**

1281. SHRIMATI REKHA VERMA:
SHRI VINAYAK RAUT:
SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched a Yuva Sahakar--Cooperative Enterprise Support and Innovation Scheme 2019 under the National Cooperative Development Corporation (NCDC) recently;
- (b) if so, the details thereof;
- (c) whether any support is provided under the scheme to the various agricultural co-operative societies in the States; and
- (d) if so, the details thereof, with a particular reference to Andhra Pradesh, Maharashtra and Uttar Pradesh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): National Cooperative Development Corporation (NCDC), a statutory corporation under the administrative control of Ministry of Agriculture & Farmers Welfare has launched "Yuva Sahakar – Cooperative Enterprise Support and Innovation Scheme 2019" in October, 2019.
- (b): The details of the scheme are given at **Annexure-1**.
- (c): Yes Sir. All types of cooperatives, including agricultural cooperatives, are eligible for availing financial assistance for new, innovative and value chain enhancement intended projects under the Scheme.
- (d): The details of financial assistance provided under Yuva Sahakar Scheme in the states of Andhra Pradesh, Maharashtra and Uttar Pradesh is as below:

(Rs. in lakh)

State	NCDC Assistance		
	Loan	Subsidy	Total
Andhra Pradesh	12.90	3.95	16.85
Maharashtra	-	-	-
Uttar Pradesh	-	-	-

YUVA SAHAKAR - COOPERATIVE ENTERPRISE SUPPORT AND INNOVATION SCHEME 2019.

Objective

Aligning itself with the focus on programmes like Start-up India and Stand-up India aimed at young entrepreneurs with new and innovative ideas NCDC had notified YUVA SAHAKAR-COOPERATIVE ENTERPRISE SUPPORT AND INNOVATION SCHEME IN 2018. Based on the implementation of the scheme, the scheme has now been made more broad based and is titled, YUVA SAHAKAR - COOPERATIVE ENTERPRISE SUPPORT AND INNOVATION SCHEME 2019. The scheme aims at enabling Start-Ups in the Cooperative sector covering all types of activities.

The scheme aims at encouraging newly formed cooperative societies with new and / or innovative ideas. It is linked to a Cooperative Start-up and Innovation Fund created by NCDC. It is more liberal to cooperatives in the North Eastern Region, cooperatives registered and operating in Aspirational Districts as identified by NITI Aayog, cooperatives with 100 % women / SC / ST / PwD members.

Eligibility

- a) Any type of cooperative society with new, innovative and value chain enhancement intended projects.
- b) The cooperative society should be in operation for a minimum of three months.
- c) The cooperative society should have positive net-worth.
- d) The cooperative society should not have incurred cash loss during previous year(s) of operation, as applicable, and no cash loss in the past three years (if the society is in operation for more than 3 years).

Project Cost

- a) Project cost should not exceed Rs. 3.00 crore in case of a cooperative society which is in operation for one year or more.
- b) Project cost should not exceed Rs.1.00 crore in case of a cooperative society which is in operation for more than three months but less than one year. However, once the cooperative society completes one year of its operation, it would become eligible for assistance as admissible to cooperative society which is in operation for one year or more excluding assistance already availed, if any.
- c) Depending on the nature and activities of a project, working capital loan can be provided as part of the project, however, working capital will not be more than 20% of the total project cost.

Loan Period

Period of loan can be up to 5 years, including 2 years moratorium on payment of principal. Period of moratorium may vary, depending on the type of project and its ability to generate revenue.

Rate of Interest

As an incentive, NCDC will provide 2 % less than its applicable rate of interest on term loan for the project activities. Interest incentive shall be valid only in case of timely repayments.

Security

The cooperative society may offer security for the loan in any one or combination of the following to the satisfaction of NCDC:

- a) Mortgage of assets, including assets to be created under the proposed project.
- b) FDRs of the scheduled banks.
- c) Guarantee of credible cooperative institutions, that is, institution with sound financial condition and proven track record.
- d) Guarantee of State/Central Government.
- e) Guarantee by Central PSUs/ Statutory bodies/CSR Foundations of Central PSUs.
- f) Guarantee of Small Farmers' Agri Business Consortium (SFAC)/ North Eastern Development Finance Corporation (NEDFi)/ Small Industries Development Bank of India (SIDBI).
- g) Personal guarantee of Board of Directors/members in the form of Fixed Deposit Receipts (FDRs) and/or Guarantee of scheduled banks

Subsidy

In case the proposed activity is eligible for subsidy under the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) or any other source, the same will be applicable. However, if the project cost includes working capital loan component, CSISAC subsidy would be eligible only for capital investment of the project cost (excluding working capital). To ensure speedy and smooth implementation of projects, eligible loan can be provided in-lieu of subsidy. The subsidy, as and when received by NCDC for onward disbursement, would be adjusted against the loan account.

Funding Pattern

The projects would be supported with funding pattern having debt: equity ratio as below:

Category - A:

80% : 20%

- Any type of cooperative society in the North Eastern Region.
- Any type of cooperative society registered and operating in Aspirational Districts as identified by the NITI Aayog.
- Any type of cooperative society with 100% women members.
- Any type of cooperative society with 100% Scheduled Caste / Scheduled Tribe / Person(s) with Disabilities (PwD) members

Category - B:

70% : 30%

- Any type of cooperative society which is not covered under Category-A for all types of activities.

In case subsidy is eligible for the proposed activity, subject to availability, the loan component would be reduced proportionately.
